

**COURT NO. 17**  
**THE HONOURABLE SMT JUSTICE M.G.PRIYADARSINI**

**To be heard on Monday the 18th day of November 2024( AT 10:30 AM AND AGAIN AFTER SPECIAL  
DIVISION BENCH WORK WITH MBJ - VIRTUAL MODE )**

**NOTE-For Registration - <https://tshc.vconsol.com/register>  
For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(MOTION LIST)**

| <b>SNO</b>                                  | <b>CASE</b>   | <b>PETITIONER ADV.</b> | <b>RESPONDENT ADV.</b>   | <b>DISTRICT</b> |
|---|---|------------------------|--|-----------------|
| <b><u>FOR PRONOUNCEMENT OF JUDGMENT</u></b> |   |                        |  |                 |
| 1   | MACMA/1284/2018   | ANNAPURNA SREERAM      | A RAMAKRISHNA REDDY (R2)<br>R1 NOTICE SENT NOT YET RETURNED<br>R2 UNSERVED | NALGONDA        |
| <b><u>FOR ADMISSION</u></b>                 |   |                        |  |                 |
| 2   | MACMA/1502/2024<br>IA 2/2015(MACMAMP<br>39608/2015)(Amendment<br>Petition)<br>IA 3/2015(MACMAMP<br>39609/2015)(Condone<br>Delay in Rep)<br>IA 1/2024(Dispense with<br>Petition)<br>IA 2/2024(Condone Delay<br>Petition)<br>IA 3/2024(Petition to<br>Declare Major)<br>IA 4/2024(Petition to<br>Declare Major) | T VISWARUPA CHARY      |  | HYDERABAD       |
| 3   | MACMA/1503/2024<br>IA 1/2024(Dispense with<br>Petition)<br>IA 2/2024(Condone Delay<br>Petition)<br>IA 3/2024(Stay Petition)   | HARINATH REDDY SOMA    |  | HYDERABAD       |
| 4   | MACMA/1504/2024<br>IA 1/2024(Dispense with<br>Petition)<br>IA 2/2024(Condone Delay<br>Petition)   | T VISWARUPA CHARY      |  | HYDERABAD       |
| 5   | MACMA/1505/2024<br>IA 1/2024(Dispense with<br>Petition)<br>IA 2/2024(Stay Petition)   | V SAMBASIVA RAO        |  | NIZAMABAD       |

**COURT NO. 17****THE HONOURABLE SMT JUSTICE M.G.PRIYADARSINI****To be heard on Monday the 18th day of November 2024(AFTER MOTION LIST)****(DAILY LIST)**

| <b>SNO</b>                  | <b>CASE</b>   | <b>PETITIONER ADV.</b>                  | <b>RESPONDENT ADV.</b>   | <b>DISTRICT</b> |
|-----------------------------|---|---|--|-----------------|
| <b><u>PART-HEARD</u></b>    |   |   |  |                 |
| 6                           | AS/479/2023   | M SAROJ REDDY                           | KARNAM RAMESH<br>KANUMURI KALYANI (R2)<br>CAVEAT FILED BY M/S K.RAMESH FOR<br>RR-1,3 & 4<br>R-2-APP BY M/S K.RAMESH<br>R-5-DIED VIDE C.T.<br>R-6-NS NOT YET RETURNED<br>COUNTER AFFIDAVIT FILED VIDE-<br>USR NO.114801/2023<br>WRITTEN ARGUMENTS FILED VIDE USR<br>NO.39330/2024.<br>MEMO FILED VIDE USR NO.51456/2024 | MAHABUBNAGAR    |
| <b><u>ADMISSION</u></b>     |   |   |  |                 |
| 7                           | CC/1079/2024  | VIVEK JAIN                              | SOURABH AGARWAL  | ADILABAD        |
| 8                           | MACMA/1324/2024   | HARINATH REDDY SOMA                     | G PRASANNA ANJANEYULU  | HYDERABAD       |
| 9                           | MACMA/1326/2024<br>MACMA/1350/2024                                      | HARINATH REDDY SOMA                     | PALLATI CHANDRAMOULI   | HYDERABAD       |
| 10                          | MACMA/1350/2024   | PALLATI CHANDRAMOULI                    | RR1 AND 2 UNSERVED (INSUFFICIENT<br>ADDRESS)<br>R3 NOTICE SENT NOT YET RETURNED.<br>R4 NOT NECESSARY PARTY VIDE C.T.<br>PROOF OF SERVICE NOT FILED   | HYDERABAD       |
| 11                          | MACMA/1332/2024   | HARINATH REDDY SOMA                     | C MOHAN PRAKASH  | HYDERABAD       |
| 12                          | MACMA/1400/2024   | A V K S PRASAD                          |  | JAGTIAL         |
| 13                          | MACMA/1401/2024   | AJAY KUMAR MADISETTY                    | R1 NOT NECESSARY PARTY VIDE C.T.<br>RR2 TO 4 NOTICE SENT NOT YET<br>RETURNED.<br>PROOF OF SERVICE NOT FILED.   | HANUMAKONDA     |
| 14                          | MACMA/1403/2024<br>IA 3/2024(Condone Delay<br>Petition)                 | G V R V REDDY                           | RR 1,5,7&8 NOTICE SENT NOT YET<br>RETURNED<br>R6 DIED VIDE C.T<br>RR 2TO4 REP BY R1 VIDE C.T<br>PROOF OF SERVICE NOT FILED   | HYDERABAD       |
| 15                          | MACMA/1404/2024<br>IA 1/2024(Condone Delay<br>Petition)                 | B BHAGATH SAIN                          | RR 1TO3 NOTICE SENT NOT YET<br>RETURNED<br>PROOF OF SERVICE NOT FILED  | MAHABUBNAGAR    |
| <b><u>INTERLOCUTORY</u></b> |   |   |  |                 |
| 16                          | MACMA/2599/2017<br>IA 1/2018(Vacate Stay<br>Petition)<br>MACMA/322/2018 | V SAMBASIVA RAO                         | RAVI KUMAR GADIPE (R3)<br>P PHALGUNA RAO<br>AJAY KUMAR MADISETTY (R2)<br>R1 DIED PER LRS<br>R2 APPERANCE BY M.AJAY KUMAR<br>R3 APP BY RAVI KUMAR GADIPE<br>R4 UNSERVED   | WARANGAL        |
| 17                          | MACMA/322/2018<br>IA 1/2018(Condone Delay<br>Petition)                  | AJAY KUMAR MADISETTY<br>V SAMBASIVA RAO | P PHALGUNA RAO (R3)<br>R1 UNSERVED<br>R2 NOT NECESSARY VIDE C.T.<br>R3 APP   | WARANGAL        |

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| 18                   | MACMA/870/2018<br>IA 1/2019(Vacate Stay<br>Petition)<br>IA 1/2022(Permission<br>Petition)<br>IA 2/2022(Petition to Declare<br>Major)<br>MACMA/676/2018                                    | D RAMAKRISHNA REDDY        | AJAY KUMAR MADISETTY<br>KONDADI AJAY KUMAR (R7)<br>KONDADI AJAY KUMAR (R8)<br>R1 APP<br>R2 NOTICE SENT NOT YET RETURNED<br>R3 MINOR REP BY R1<br>R4 NOTICE SENT NOT YET RETURNED<br>RR 5 & 6 SERVED<br>RR 7 & 8 APP                                      | WARANGAL  |
| 19                   | MACMA/676/2018<br>IA 1/2019(Vacate Stay<br>Petition)<br>IA 1/2022(Permission<br>Petition)<br>IA 2/2022(Miscellaneous<br>Petition)<br>IA 3/2022(Petition to Declare<br>Major)              | KONDADI AJAY KUMAR         | AJAY KUMAR MADISETTY<br>A JAYANTHI (R7)<br>A JAYANTHI (R6)<br>RR 1 & 2 APP<br>R3 MINOR REP BY R1<br>RR 4 & 5 SERVED<br>RR 6 & 7 APP<br>R8 UNSERVED (REFUSED)   | WARANGAL  |
| 20                   | MACMA/2118/2019<br>IA 1/2020(Set Aside<br>Abatement)<br>IA 2/2020(Condone Delay<br>Petition)<br>IA 3/2020(Condone Delay in<br>Rep)<br>IA 1/2023(Amendment<br>Petition)<br>MACMA/2434/2014 | JAGATHPAL REDDY KASI REDDY | A RAMAKRISHNA REDDY (R2)<br>R1 UNSERVED (NO SUCH PERSON)<br>R2 APP<br>R3 APP   | HYDERABAD |
| 21                   | MACMA/2434/2014   | A RAMAKRISHNA REDDY        | JAGATHPAL REDDY KASI REDDY<br>N VASUDEVA REDDY(SC FOR RTC) (R6)<br>R1 APP BY MR.K.JAGATHPAL REDDY<br>R2 UNSERVED<br>R3 APP BY MR.N.VASUDEVA REDDY  | HYDERABAD |
| 22                   | MACMA/363/2023<br>IA 2/2024(Extension<br>Petition)  | KONDADI AJAY KUMAR         | A SAMIR KUMAR REDDY (R2)<br>R1 DIED VIDE CT<br>R2 APP<br>RR3,4,6 AND 7 NOTICE SENT NOT YET<br>RETURNED.<br>R5 UNSERVED (ISA)<br>R8 UNSERVED (REFUSED)  | KHAMMAM   |
| <b>FINAL HEARING</b> |   |                            |  |           |
| 23                   | MACMA/2294/2016   | A S NARAYANA               | A JAYANTHI (R8)<br>K S N MURTHY (R2)<br>R1 SERVED<br>R2 APP  | HYDERABAD |
| 24                   | MACMA/2328/2016<br>MACMA/1566/2016  | KONDADI AJAY KUMAR         | T VISWARUPA CHARY<br>RR 1 TO 3 APP<br>RR 2 AND 3 MINORS REP. BY R1<br>R4 SERVED  | HYDERABAD |
| 25                   | MACMA/1566/2016   | T VISWARUPA CHARY          | KONDADI AJAY KUMAR (R2)<br>R1 SERVED<br>R2 APP   | HYDERABAD |
| 26                   | MACMA/2352/2016   | V KRISHNA RAO              | A S NARAYANA<br>R1 APP<br>R2 NOTICE SENT NOT YET RETURNED  | HYDERABAD |
| 27                   | MACMA/2735/2016   | A S NARAYANA               | R1 UNSERVED<br>R2 NOTICE SENT NOT YET RETURNED   | HYDERABAD |
| 28                   | MACMA/2876/2016   | SOMANCHI VENKATESWARLU     | N INDRASENA REDDY<br>BETHEPU DILEEP KUMAR (R5)<br>BETHEPU DILEEP KUMAR (R4)<br>BETHEPU DILEEP KUMAR (R7)<br>KATTA LAXMI PRASAD (R10)<br>S A V RATNAM (R7)<br>BETHEPU DILEEP KUMAR (R6)<br>RR 1 TO 3 APP<br>RR 4 TO 7 APP<br>RR 8 & 9 UNSERVED<br>R10 APP | ADILABAD  |

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| 29 | MACMA/3356/2016<br>MACMA/2013/2019  | KOTA SUBBA RAO                   | T VISWARUPA CHARY<br>RR1 TO 3 APP<br>R4 NOT NECESSARY PARTY VIDE CT  | HYDERABAD    |
| 30 | MACMA/2013/2019<br>IA 4/2017(MACMAMP<br>8535/2017)(Dispense with<br>Petition) | T VISWARUPA CHARY                | KOTA SUBBA RAO<br>R1 SERVED<br>R2 APP  | HYDERABAD    |
| 31 | MACMA/2799/2018   | KONDADI AJAY KUMAR               | SREENIVASA RAO RAVULAPATI<br>RR 1 & 5 APP<br>RR 2 & 3 MINORS REP BY R1<br>R4 DIED VIDE C.T.<br>R6 UNSERVED<br>R7 UNSERVED(REFUSED) | KHAMMAM      |
| 32 | MACMA/3299/2018   | A RAMAKRISHNA REDDY              | AJAY KUMAR MADISETTY<br>R1R 1 TO 4 APP<br>R4 SERVED  | HYDERABAD    |
| 33 | MACMA/344/2019  | CHANDRAIAH SOMAVARAPU            | N VASUDEVA REDDY(SC FOR RTC)<br>N J SUNIL KUMAR (R3)<br>R1 APP<br>R2 UNSERVED<br>R3 APP<br>R4 DIED VIDE C.T.                       | HYDERABAD    |
| 34 | MACMA/606/2019<br>MACMA/465/2019  | G PURUSHOTHAM RAO                | AZAR SRAVAN KUMAR<br>R1 APP<br>R2 SERVED   | NIZAMABAD    |
| 35 | MACMA/465/2019  | AZAR SRAVAN KUMAR                | G PURUSHOTHAM RAO (R2)<br>R1 UNSERVED ,::  | NIZAMABAD    |
| 36 | MACMA/1591/2019<br>X-OBJ/30/2024  | R ANURAG (SC FOR TSRTC)          | K VENKATESH GUPTA<br>SR APP  | MAHABUBNAGAR |
| 37 | X-OBJ/30/2024<br>IA 1/2024(Condone Delay<br>Petition)                         | K VENKATESH GUPTA                |  | MAHABUBNAGAR |
| 38 | MACMA/1654/2019   | JAGATHPAL REDDY KASI REDDY       | I MAAMU VANI<br>R1 UNSERVED<br>R2 APP  | HYDERABAD    |
| 39 | MACMA/1939/2019   | NARAPARAJU AVANEESH              | AKKAM ESHWAR<br>RR1 TO 3 NOTICE SENT NOT YET<br>RETURNED<br>R4 MINOR REP. BY R1  | RANGA REDDY  |
| 40 | MACMA/3111/2019   | M LINGAM                         | R SHEETAL KUMAR (R2)<br>R1 NOTICE SENT NOT YET RETURNED<br>R2 APP  | HYDERABAD    |
| 41 | MACMA/407/2023  | M RAM MOHAN REDDY (SC FOR TSRTC) | R1 DIED PER LRS RR 2 TO 5<br>RR 2 TO 5 APP BY AVKS PRASAD  | HYDERABAD    |
| 42 | MACMA/668/2023<br>MACMA/429/2023  | A V K S PRASAD                   | C MOHAN PRAKASH<br>R1 APP<br>R2 SERVED<br>R3 UNSERVED<br>UNSERVED PROOF OF SERVICE FILED<br>VIDE USR NO.62052/23                   | HYDERABAD    |
| 43 | MACMA/429/2023  | C MOHAN PRAKASH                  | RUSHEEK REDDY K V<br>A V K S PRASAD (R3)<br>R1 APP<br>R2 UNSERVED<br>R3 APP  | HYDERABAD    |

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| 44 | MACMA/1431/2023                                      | B ROJA RAMANI         | N NAGENDRA BABU<br>N J SUNIL KUMAR (R2)<br>R1 APP<br>R2 APP<br>R3 NOTICE SENT                        | HYDERABAD |
| 45 | MACMA/764/2024<br>IA 3/2024(Vacate Stay<br>Petition) | P SATYA MANJULA       | CH T V L NARASIMHA REDDY<br>RR 1 & 2 APP<br>RR 3 & 4 NOTICE SENT NOT YET<br>RETURNED.                | HYDERABAD |
| 46 | MACMA/1152/2024                                      | SOMA RAVI KIRAN REDDY | P SATYA MANJULA (R3)<br>R1 UNSERVED (REFUSED)<br>RR2 AND 4 NOTICE SENT NOT YET<br>RETURNED<br>R3 APP | ADILABAD  |